

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 10/2023

IN THE MATTER OF:

PUJA KUMAR

...APPLICANT

VERSUS

ANSAL API

...RESPONDENT

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For Ansal Properties & Infrastructure Ltd

Malak

FILED BY
Authorised Signatory

Malak

NM LAW CHAMBERS
MALAK BHATT | NEEHA NAGPAL
ADVOCATES FOR RESPONDENT NO.1
C-7, GROUND FLOOR NIZAMUDDIN EAST,
NEW DELHI 110013
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NEW DELHI

03.12.2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 10/2023

IN THE MATTER OF:

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COMPLIANCE AFFIDAVIT ON BEHALF OF RESPONDENT NO.1

I, Fanishwar Nath Rai, aged about 68 years, S/o Lt. Sh. JD Rai, being the Authorized Representative of Respondent No.1, Ansal API having its registered office at 115, Ansal Bhawan, 16, Kasturba Gandhi Marg, New Delhi 110001, do hereby solemnly state and affirm as under:

1. That I am the Authorized Signatory/Representative of Respondent No.1 in the captioned matter vide Board Resolution dated 03.11.2021.
2. That vide Order dated 23.10.2024, Respondent No.1 had sought time to deposit the environmental compensation/penalty imposed by the Uttar Pradesh Pollution Control Board ('UPPCB') for the period between 01.01.2023 to 28.11.2023 of Rs. 1,24,50,000/- (Rupees One Crore Twenty-Four Lakhs Fifty Thousand Only). Further, vide Order dated 27.11.2024, this Hon'ble Court was pleased to grant additional time to the Respondent to deposit the amount and file proof thereof.

3. Accordingly, the said amount has been duly deposited by Respondent No.1, the details of which are as follows:



For Ansal Properties & Infrastructure Ltd

Authorised Signatory

S.NO	DATE OF DEPOSIT	AMOUNT	MODE
1.	25.11.2024	Rs. 50,00,000/-	RTGS
2.	30.11.2024	Rs. 50,00,000/-	RTGS
3.	30.11.2024	Rs. 24,00,000/-	RTGS
4.	30.11.2024	Rs. 50,000/-	RTGS
TOTAL		Rs. 1,24,50,000/-	

True Copy of Payment Receipts of UPPCB Payment Portal are marked and annexed herewith as **Annexure A-(Colly)**.

4. I say that the contents of the present Affidavit have been stated by me in an official capacity based on and derived from official records maintained by the Company and nothing material has been concealed therefrom.

For Ansal Properties & Infrastructure Ltd.
For An
 Authorized Signatory
DEPONENT

Mohd
IDENTIFIED

VERIFICATION

03 DEC 2024

Verified on this day _____ at _____ that the contents of Paragraphs 1 to 4 are true and correct to the best of my knowledge and belief and based on information derived from records maintained by the Company. No part of it is false and nothing material has been concealed therefrom.

For Ansal Properties & Infrastructure Ltd.
For An
 Authorized Signatory
DEPONENT



ATTESTED
NOTARY PUBLIC DELHI
 Govt. of India
 Mob.: 9654768498

EMPOWERED TO ADMINISTER THE OATH
 SECTION 139 OF CPC 1908
 SECTION 297 OF CRPC 1973
 DELHI HIGH COURT RULES 1967
 PART-6, CHAPTER XVIII-227
 EVIDENCE BY AFFIDAVIT BEFORE NOTAR
 SUPREME COURT RULES, 2013
 ORDER-X-7



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD



Online Environmental Compensation Payment Portal

name Ansal Properties & Infrastructure Ltd.	mobile 8887708589
email siddarthverma@ansalapi.com	industry_address 2nd Floor Shopping square-02 Sector-D Pocket-01 Sushant Golf City Sultanpur Luc
nature_of_pollution other	remark Letter No: 2120/SH-2974/ Date 02-1-2024 STP/CTO/EC Penalty Per Day 37500
regional_offices Lucknow	district Lucknow
EC_imposed_by_compliance UPPCB Order	amount_EC_Imposed 12450000
amount_EC_Imposed_word One Crore Twenty Four Lakh Fifty Thousand Rupees Only.	amount 5000000
amount_word Fifty Lakh Rupees Only.	txnId eshf_674440609dd3316771732526176
Payment Date 25-11-2024	paymentMode NEFTRTGS
Status Success	

Note :- Computer Generate Receipt & No Signature Required.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL
BOARD



LIFE
Lifestyle for
Environment

Online Environmental Compensation Payment Portal

name Ansal Properties & Infrastructure Ltd.	mobile 8887708589
email siddarthverma@ansalapi.com	industry_address 2nd Floor Shopping square-02 Sector-D Pocket-01 Susl
nature_of_pollution other	remark Letter No: 2120/SH-2974/ Date 02-1-2024 STP/CTO/E
regional_offices Lucknow	district Lucknow
EC_imposed_by_compliance UPPCB Order	amount_EC_Imposed 12450000
amount_EC_Imposed_word One Crore Twenty Four Lakh Fifty Thousand Rupees C	amount 5000000
amount_word Fifty Lakh Rupees Only.	txnId eshf_674ac35bf0e8716771732952923
Payment Date 30-11-2024	paymentMode NEFTRTGS
Status Pending	

Powered by 

Note :- Computer Generate Receipt & No Signature Required.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL
BOARD



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Online Environmental Compensation Payment Portal

name Ansal Properties & Infrastructure Ltd.	mobile 8887708589
email siddarthverma@ansalapi.com	industry_address 2nd Floor Shopping square-02 Sector-D Pocket-01 Susl
nature_of_pollution other	remark Letter No: 2120/SH-2974/ Date 02-1-2024 STP/CTO/E
regional_offices Lucknow	district Lucknow
EC_imposed_by_compliance UPPCB Order	amount_EC_Imposed 12450000
amount_EC_Imposed_word One Crore Twenty Four Lakh Fifty Thousand Rupees C	amount 50000
amount_word Fifty Thousand Rupees Only.	txnId eshf_674aaad44441116771732946644
Payment Date 30-11-2024	paymentMode NEFTRTGS
Status Pending	

Powered by 

Note :- Computer Generate Receipt & No Signature Required.



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
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regional_offices Lucknow	district Lucknow
EC_imposed_by_compliance UPPCB Order	amount_EC_Imposed 12450000
amount_EC_Imposed_word One Crore Twenty Four Lakh Fifty Thousand Rupees C	amount 2400000
amount_word Twenty Four Lakh Rupees Only.	txnId eshf_674ac3e0f0aa616771732953056
Payment Date 30-11-2024	paymentMode NEFTRTGS
Status Pending	

Powered by 

Note :- Computer Generate Receipt & No Signature Required.